

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5850
ANSWERED ON:08.09.2011
ASSISTANCE FOR CONTESTING ELECTION
Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to provide certain facilities/assistance to female, SC/ST and tribal candidates for contesting elections for Parliament and State Legislatures;
- (b) if so, the details thereof; and
- (c) the status of the proposal formulated in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c): The question of providing certain facilities/assistance to female, SC/ST and tribal candidates for contesting elections to the Parliament and State Legislatures, is being examined as part of the comprehensive proposals on electoral reforms. Having regard to the financial and other implications of the proposal, it will take some time before a final decision in the matter could be arrived at.